

(10)

Declaration of Assets and Liabilities

Year 2023

I, PRAVEEN KUMAR SRIVASTAVA son/daughter/wife of LATE MAHABIR PRASAD SRIVASTAVA aged 59 Years (approx), belonging to Bihar Legislative Assembly secretariat service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (NEENA SRIVASTAVA)	Dependant-1 (SAKSHI SRIVASTAVA)	Dependant-2 ( )	Dependant-3
(i)	Cash	Rs. 15,000/-	Rs. 15,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING Rs. 3,50,000/- (approx) as on 25 jan, 2023 in SBI, Bihar Vidhan Mandal Branch	SAVING Rs. 45,000/-	Rs. 3,000/- (approx) as on 25 jan 2023 in SBI, KADAMKU WAN, Patna	Nil	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	x	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	ACTIVA SCOOTY, Maruti Wagon R	x	x	x	x
(vi)	Jewellery (give details of weight and value)	x	Gold 125 gm. gold jewellery (approx) Rs. 6,50,000/- (approx)	x)	x	x

(vii)	Other assets, such as values of claims / interests	x	x	x	x	x
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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	Allahabad Gouspur, 1500 sqft Value- 22lacs		x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No- 201" Bimlanchal Apartment, R. No-13B, Rajendranagar , Patna Value_35 Lacs	x	x	x	x
(v)	Other (such as interest in property)	x	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	3,78,000 Car loan SBI Boring road branch, Home Loan_32,000/- & personal Loan-8000	×
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	×
	(c) dues to departments dealing with supply of electricity	×	×

	(d) dues to departments dealing with telephones	×	×
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No-ANXPS0470Q	×
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×
	(iii) Sales Tax [ Only in case of proprietary business]	×	×
	(iv) Property Tax	×	×

**C Personal Detail**

GPF/CPF/PRAN No. :- GPF- PTS/BLA-166

Gender :- M (M/F)

Date of Birth :- 01 01 1964 (DD/MM/YYYY)

Class/Group :- A (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SERVICE BLAS  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- GAZIPUR, U.P

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Praveen Kumar Srivastava

Name of Employee: PRAVEEN KUMAR  
SRIVASTAVA

Designation: UNDER SECRETARY

Department: Bihar Legislative Assembly

Place: Patna

Date: 25/01/2023

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.